Г	Annexure-7														
L	Name of the corporate debtor: Nikhil Footwears Private Limited; Date of commencement of CIRP: 28 FEBRUARY 2023; List of creditors as on: 14.06.2023														
	List of operational creditors (Government dues) (Amount in र)														
SI	Details of Claimant		Details	Details of claim received		Details of claim admitted						Amount of	Amount of	Amount of claim	Remarks,
No											contingent			under verification	if any
ŀ	Department	Gover	Date	Amount	Amount of	Nature of	Amount	Amount	Whether	% of	claim		admitted		
1		n ment	of	claimed	claim	claim	covered	covered	related	voting		dues, that may be			
			receipt		admitted		by		party?	share in		set-off			
					(on the basis of		security interest	guarantee		CoC, if applicable					
					available		interest			аррисавіе					
1	GOODS AND	State	28-04-23			M-VAT	NIL	NIL	NIL	NIL	NIL	NIL	NIL	7,93,68,554.00	
1	SERVICE TAX														
1	DEPARTMENT-														
	GOVT OT MAHARASHTRA														
	IVIAHARASHTRA														
$\vdash$															
$\perp$															
1	TOTAL			7,93,68,554.00										7,93,68,554.00	